भागलपुर से गंगा की धारा को दूर हट जाना

1654 डा० रामजी सिंह : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार का भागलपुर नगर से गंगा की धारा दूर हट जाने से व्यापार और वाणिज्य, जनस्वास्थ्य और स्थानीय सौन्दर्य को क्षति पहुचाने के बारे मे जानकारी है।

(ख) यदि हा तो क्या उस के निवारण के लिये गंगा की धारा बदल कर शहर के किनारे लाने का सरकार का विचार है,

(ग) यदि हा, तो कब तक और यदि नही तो इस के क्या कारण हैं

(घ) क्या बरारोघाट के तटबन्ध के रख रखाव पर सरकार को लाखो रुपए खच करने पडते है और

(ङ) यदि हा, तो क्या गंगा की धारा शहर के किनारे लाकर यह खच बचाया जा सकता है और यदि हा, तो क्या सरकार का विचार इस मामले पर विचार करने का है क्योकि शहर के निकट गंगा का स्थिर किनारा है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) (क) से (ङ) भागलपुर के निकट गंगा नदी के मार्ग को बदलने के सबध मे बिहार सरकार से अभी तक कोई रिपोर्ट प्राप्त नही हुई है। राज्य सरकार से उपलब्ध सूचना भेजने का अनुरोध किया गया है और प्राप्त होते ही यह सूचना सदन के समक्ष प्रस्तुत कर दी जायेगी ।

Improvement in the Backward areas of Rajasthan

1655 SHRI S S SOMANI Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

(a) whether proposals for tackling the drinking water supply problems in rural areas have been submitted by the Government of Rajasthan, and

(b) if so the details regarding the assistance provided by the Central Government to the State of Rajasthan during the current financial year in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) Yes Sir

(b) A sum of Rs 200 lakhs was allocated to the States of Rajasthan in September 1977 under the centrally sponsored Accelerated Rural Water Supply Programme for providing drinking water in problem villages An additional amount of Rs 50 lakhs has also been allocated for providing drinking water to problem villages situated in desert areas during the current financial year

A sum of Rs 2.30 lakhs (Rs 50 lakhs for execution of works plus Rs 1.50 lakhs for setting up of an Investigation Unit and Rs 80 000 for a Monitoring Cell) has been released to the Government of Rajasthan in October last as the first instalment of Central assistance under the above mentioned Programme during the current financial year

Reconstitution of APC

1656 SHRI P RAJAGOPAL NAIDU Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) when the Agricultural Prices Commission was constituted,